

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 01 of 2015

Dated: 15th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Tata Power Delhi Distribution Ltd.Appellant(s)
Versus
Delhi Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr. Adv.
Mr. Alok Shankar
Mr. Anjani Kumar Singh
Mr. Anuraj Bansal
Mr. Nayantara A. Pande

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza &
Mr. Malvika Prasad for
Intervener
Mr. Prashant Bezboruah for
DERC

ORDER

Written Submissions filed on behalf of Delhi Commission be taken on record.

Post this matter along with Appeal No. 186 of 2015 which is already listed for hearing on **4th November, 2015.**

(T. Munikrishnaiah)
Technical Member
rkt/vg

(Justice Surendra Kumar)
Judicial Member